

इन्डियन लाइन पर गाड़िया फिर चलने लगी।

Sindhu Resettlement Corporation Ltd.

*1687. **Shri Ansar:** Will the Minister of Transport and Communications be pleased to state:

(a) what amount by way of aid or loan or shares has been invested by the Government of India in the construction of Gandhi Dham Township by the Sindhu Resettlement Corporation Ltd.;

(b) the powers this corporation and its management enjoy in respect of the administration of this township; and

(c) what are the measures provided for the proper regulation of this corporation?

The Minister of Transport and Communications (**Shri Raj Bahadur**): (a) to (c). A statement is laid on the Table of Lok Sabha. [See Appendix V, annexure No. 45]

Railway Freight Concession for Coir Yarn

*1688. **Shri Kumaran:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the Southern Railway has cancelled the Station-to-Station concession rate of railway freight for movement of coir yarn and rope from Cochin Harbour Terminus and Kozhikode (Calicut) to Shalimar (Calcutta);

(b) whether Government have received any representation from the Coir Board for the restoration of the freight concession; and

(c) if so, the steps Government have taken in the matter?

The Minister of Railways (**Shri Jagjivan Ram**): (a) Yes.

(b) Yes.

(c) The matter is under examination.

Electrification of Calcutta Suburban Railway Lines

*1689. **Shri D. C. Sharma:** Will the Minister of Railways be pleased to state:

(a) whether an agreement has been signed between the Governments of India and France for the electrification of the Calcutta Suburban Railway lines; and

(b) if so, the nature of the agreement?

The Minister of Railways (**Shri Jagjivan Ram**): (a) Yes, Sir. Draft agreement was signed on 27th August, 1957 with Societe Nationale des Chemins de fer Francais—S.N.C.F.—(French National Railway Administration).

(b) S.N.C.F., under the agreement, will provide technical collaboration on all aspects of Railway electrification in Calcutta Suburban areas programmed for execution on 25 K.V. A.C. 50 cycle system.

They will also train Indian Technical personnel on 25 KV AC 50 cycle traction system.

Motor Transport on Pathankot-Kulu Road

*1691. **Shri Hem Raj:** Will the Minister of Transport and Communications be pleased to refer to the reply given to Unstarred Question No. 1026 on the 29th August, 1957 and state:

(a) whether it is a fact that due to the shortage of motor vehicles on the Pathankot-Kulu Road, the passengers are daily put to great inconvenience and have to wait for days together to get their seats; and

(b) whether Government propose to grant some more motor route permits to private limited Transport Companies to ease the transport difficulties on the Pathankot-Kulu Road?

The Minister of State in the Ministry of Transport and Communications (**Shri Raj Bahadur**): (a) and (b). From information available it appears.